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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/175/2016
NAME OF THE PETITIONER(S) : Mrs. S.M. Vijayalakshmi & 3 others
NAME OF THE RESPONDENT(S) : M/s Vijaydeepas Mills Private Limited & another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) GOURAV
R. VIDHYASANKAR

PETITIONER



2) For Pavi Raja
Shwetha Vasudevan

counsel for
The Respondents
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ORDER

Counsel representing both parties present. Seeks further time for reporting on the settlement as the talks are in progress. At request time granted. Put up on **15.12.2016**
at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)